

The fourth meeting of the Authority was held on 12th April 2010 to discuss on following Agenda Items:

- (i) Disclosure of interest by Members.
- (ii) Confirmation of minutes of the last meeting held on 26th November, 2009 and Action Taken Report.
- (iii) Approval of accounts of financial year 2008-09 of FSSAI.
- (iv) Final draft on Food Safety and Standards Rules, 2010 for approval.
- (v) Changes in the structure of Food Authority in accordance with the decision of the Authority on 8th May, 2009.
- (vi) Changes in the service rules to bring it at par with the Central Government Rules in certain matters.
- (vii) To approve the procedure for working of Scientific Committee.
- (viii) Guidelines for Members of the Food Authority for approval (Draft guidelines is available on FSSAI's website www.fssai.gov.in)
- (ix) Presentation on issues under consideration of Scientific Committee/ Scientific Panels and progress made in development of IT enabled import safety system for information.
- (x) Concept note on labelling of genetically modified food for information/views